

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.204
IB-342(PB)/2021

IN THE MATTER OF:

Nilesh Vasantao Bhorkar-Propreitor NB Equipments & Engineering Services
.....APPLICANT/PETITIONER

Vs.

The Indure Pvt. Ltd.RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjay Kumar Ruia, PCA.
For the Respondent : Mr. K. Datta, Sr. Adv, Mr. Ankit Shah,
Ms. Simran Wasin, Mr. Kumar Aditya,
Mr. Shubham, Advocates.

ORDER

Let this matter be listed before the Regular Bench on **12.04.2023**.

-SD-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-SD-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)